

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.1663 of 1997

Dated New Delhi, this 23rd day of July, 1997. (2)

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

D. S. Rawat
Assistant Engineer(Civil)
O/o SSW(NDZ)I/SW-III
CPWD, Nirman Bhawan
NEW DELHI.

... Applicant

Applicant in person.

versus

Union of India, through

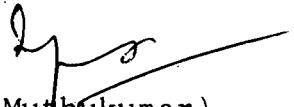
1. DG(W), CPWD
Nirman Bhawan
NEW DELHI.
2. CE(NDZ)I, CPWD
Nirman Bhawan
NEW DELHI.
3. SSW(NDZ) I, CPWD
Nirman Bhawan
NEW DELHI. ... Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The applicant who is present in person prays that he may be allowed to withdraw this application.

The application is dismissed as withdrawn.


(K. Muthukumar)
Member (A)

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